

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 15

C.P. (IB)/4082(MB)2018

CORAM

SHRI. CHARANJEET SINGH GULATI
HON'BLE MEMBER (TECHNICAL)

SHRI. K .R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Digizone Technology Private Limited**
Vs
Sumtech Infosystem Private Limited

For OC : Adv Arjun Sathees

For CD : None present

IBC under Sec. 9

ORDER

Heard Counsel for OC.He undertakes to provide written submissions.Let the written submissions be filed within a period of 10 days. Counsel for OC is also directed to provide valid AFA of the IP. **List on 20.11.2023 for filing AFA.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//